

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4416
ANSWERED ON:17.12.2009
INVESTMENT BY NRIS IN PSUS
Reddy Shri Anantha Venkatarami

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Non-resident Indians are investing in the Indian Public Sector Undertakings;
- (b) if so, the details thereof as on 31st March, 2009;
- (c) whether there is any policy of the Government to encourage such investment by the NRIs in the public sector enterprises; and
- (d) if so, the details thereof and the steps taken to boost up such investment in the Eleventh Five Year Plan period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) & (b): In accordance with Foreign Direct Investment Scheme framed by the Government of India, Non-Resident Indians (NRIs) can invest in Indian Companies including Public Sector Enterprises (PSEs).

(c) & (d): Further, NRIs can also purchase, without any limit, on repatriation basis, bonds issued by PSEs and shares in PSEs being divested by the Government of India.